

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 111

CP (IB) No. 187 /Chd/Hry/2023

IN THE MATTER OF:-

Titan Company Ltd.

...Petitioner

Versus

Eyemeve Private Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 21.03.2024

CORAM:

**SH. SUBRATA KUMAR DASH
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Shikhar Sarin, Advocate

For the respondent : Ms. Ritika Garg, Advocate

ORDER

Rejoinder has been filed vide Diary No.01879/4 dated 29.01.2024. The same is taken on record. Written submissions on behalf of the petitioner have been filed vide Diary No.01879/5 dated 19.03.2024. Written submissions on behalf of the respondent have been filed vide Diary No.01879/6 dated 19.03.2024. Both are taken on record respectively. Let the matter be listed for final arguments before the Regular Bench on 21.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)